

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †1119.**

**TO BE ANSWERED ON THE 22ND NOVEMBER, 2016/ AGRAHAYANA 1, 1938
(SAKA)**

MISUSE OF NATIONAL FLAG

†1119. SHRI GOPAL SHETTY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has taken/proposes to take any steps to prohibit election symbol of any local or national level political party in the country;

(b) if so, the details thereof;

(c) the time by which an amendment related to the Prevention of Insults to National Honor Act, 1971 is proposed to be made; and

(d) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) As per the information provided by the Election Commission of India, the Commission has not taken any step prohibiting election symbol of any state or national level political party.

(b) Does not arise.

(c) & (d): No proposal for amendment in the Prevention of Insults to National Honour Act, 1971 is under consideration of the Ministry of Home Affairs as the existing provision of the Act are considered adequate.
